

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/47/2016  
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others  
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another  
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SPMPT/KCOMPA  
PETITIONER. 3.

for

K. Gautham Kumar  
Attorney Vijay A.K.

Counsel  
for  
R1-2

Applicant

**ORDER**

The Petitioner in person present. Counsel for R1 and R2 present and prayed for time for submission of the arguments. At request, time is enlarged. Put up on 12.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)